

CENTRAL ELECTRICITY REGULATORY COMMISSION
3rd & 4th Floor, Chanderlok Building, 36, Janpath, New Delhi-110001

No. 13/2/7/2015-PM/CERC

Dated: 28th August, 2023

PUBLIC NOTICE

Subject: Draft Central Electricity Regulatory Commission (Cross Border Trade of Electricity) (First Amendment) Regulations, 2023.

In exercise of the powers conferred under clause (c) and (h) of sub-section (1) of Section 79 read with clause (g) of sub-section (2) Section 178 of the Electricity Act, 2003 (the Act) and all other enabling provisions under the Act, the Commission has prepared the **Draft Central Electricity Regulatory Commission (Cross Border Trade of Electricity) (First Amendment) Regulations, 2023** and the same is posted on the website of the Commission (www.cercind.gov.in).

2. Notice is hereby given under sub-section (3) of Section 178 of the Act read with Electricity (Procedure for Previous Publication) Rules, 2005 inviting comments/ suggestions/ objections from the stakeholders and interested persons on the above Draft Regulations. The comments/ suggestions/ objections may be sent to the undersigned on or before 11th September 2023 at the email addresses, secy@cercind.gov.in and gagandiwan@cercind.gov.in. For registered users, the comments/ suggestions/ objections may also be uploaded through SAUDAMINI Portal by clicking e-Regulation link on the e-filing Home Page. For any query on uploading on the SAUDAMINI Portal, e- Court Helpdesk at 011-23353503 Extension 260 or 7042604928 may be contacted.

3. The comments/ suggestions/ objections received after the stipulated date in the Commission's office may not be considered while finalizing these regulations.

Sd/
(Harpreet Singh Pruthi)
Secretary